व्यापारियों को छूट (इजाजत) दी जाये या कंट्रोल भाव से गुजरात या केन्द्र सरकार उस मोलेसिज की खरीद कर लें। इस के बारे में गुजरात सरकार या केन्द्रीय सरकार तुरन्त कदम नहीं उठायेगी तो सभी खांडसारी फैक्ट्रियां बन्द हो जायेंगी। इस से प्रतिदिन 36000 मजदूरों को रोजी-रोटी मिलती है, वह बन्द हो जायेगी और गन्ना उत्पादक किसानों को बहुत नुकसान हो जायेगा। यदि इन 40 फैक्ट्रियों के मोलेसिज का प्रश्न तुरन्त हल नहीं किया जायेगा, तो फैक्ट्री वाले किसानों से गन्ना लेने का कोंट्रैक्ट रद्द कर देंगे-- इससे गन्ना उत्पादक किसानों को बहुत नुकसान होगा।

13.12 hrs.

[SHRI RAM MURTI *in the chair*]

हमारे सौराष्ट्र प्रदेश के ग्रामीण क्षेत्रों में कोई बड़ा उद्योग नहीं है, केवल यही छोटी-छोटी खाण्डसारी फैक्ट्रियां है। इस लिये किसानों की उन्नति के लिये, ग्रामीण खेत-मजदूरों को रोजी-रोटी देने के लिये, भारत सरकार इस इकट्ठी हुई मोलेसिज और आगे इकट्ठी होने वाली मोलेसिज का प्रश्न गुजरात सरकार के साथ मिल कर हल करे। आप के माध्यम से माननीय कृषि मंत्री जी, और उद्योग मंत्री जी और श्रम मंत्री जी से मेरी यही प्रार्थना है।

(ii) REPORTED SHORTAGE OF RAILWAY WAGONS FOR COAL

DR. VASANT KUMAR PANDIT: (Rajgarh): Mr Chairman, Sir I draw the attention of the House under Rule 377 to the very serious situation arising in the country due to acute shortage of railway wagons, the delays and handicaps in the movement of coal and coke, the consequent starving or near-starving of various thermal units, the staggering of industries dependent on coal, the closing down of Saurashtra Cement and Chemical Factory, the dwindling stocks and low coal inventories causing a grave situation and threatening crisis throughout the country.

This crisis has got to be solved, not only by the Ministry of Railways but through a coordination committee to be set up consisting of the Minister of Industry, the Minister of Railways and the Minister of Coal. In the last three days a lot of criticism has been going on in papers. Some say that the coal is not available with the Coal India. The Coal India says that there are no wagons. When there are wagons, there are certain industries which do not want to take high priced low-ash-content coal from certain collieries. All these things are causing a jam which will affect all industries to a screeching halt, affecting the entire economy of the country in the next two to three months.

After these statements that have appeared in the news papers in the last three days it is very unfortunate that the Government has not come out with any statement. Neither the Minister of Railways, nor the Minister of Coal and Fertilizers, nor the Minister of Industry has come out with a statement saying what is really happening and what has the Government done to solve the situation by providing mass movement of Coal through rake movement of wagons from the collieries and for setting of priorities as to which industries need the coal first.

As far as my information goes there are 14 thermal units in Maharashtra with about 4-8 days stock as of today and, in the next week or so they will come down to a screeching halt. The same thing will happen to Rajghat and Indraprastha power stations in Delhi about which we are also very much concerned. The cement industries are closing down. The non-movement of coal, the shortage of wagons and the non-availability of sufficient stock or the low inventories all this is creating a crisis about which this house has been warning the Government since the last two or three months.

There was a strike at the Indian explosives because of which coal mines were not able to produce as much coal as they wanted. Now that they have geared up their production, the wagons are not available. When the wagons are available, the stocks are dwindling. Therefore I would suggest in order to avoid such a crisis, to set up a coordination committee consisting of these three Departments. There is no coordination between these three Departments. They should stock-

[Dr. Vasant Kumar Pandit]

pile coal and coke in every State and then the States would at a very short notice either through road transport or other methods of transport move the coal to the required industries, to the required thermal power stations, industries and even to consumers whose requirement of coal is low.

This crisis, therefore, has given warning to the Government about it. Whatever may be the reason due to this crisis a stituation like this should not arise in the coming future. A coordination body consisting of 3-4 depratments should be set up immediately so that this problem can be solved. Otherwise this crisis may bring an economic recession as far as coming three months are concerned. I would like to draw the attention of the house to the fact that the coming months are the peak consumption period for the requirement of electricity. During these three months the stock in the thermal power stations and the industry should be as high as possible. Therefore I would call upon the Government to come forward and publicly allay our fears by working out exactly what arrangement has been made as far as movement of coal is concerned—how much coal is available ; how many wagons are available ? As far as public is concerned the public should be assured that coal will be available within the next 10-15 days, coal will be available to every consumer on priority basis as expeditiously as possible.

सभापति महोदय : श्री राम प्रकाश त्रिपाठी :

श्री भगत राम (फिलौर) : पंजाब में भी कोयले के संकट के कारण भट्टे बन्द पड़े हैं। वहां पर कोयला नहीं मिल रहा है और भट्टे बन्द होने के कारण लाखों मजदूर बेकार हो रहे हैं। मैं इस के बारे में कई दफा कह चुका हूं कि लेकिन अभी तक मेरा नोटिस एडमिट नहीं हुआ है। बहुत से मजदूर बेकार हो गये हैं और पंजाब में इस के कारण बहुत बड़ा संकट पैदा हो गया है।

सभापति महोदय अभी आप का का नोटिस एडमिट नहीं हुआ है, आप बैठ जाइए।

(iii) DIFFICULTIES FOR COLD-STORAGE OF POTATOES IN UTTAR PRADESH

श्री राम प्रकाश त्रिपाठी (कन्नौज) : सभापति महोदय, मैं नियम 377 के अन्तर्गत उत्तर प्रदेश के आलू उत्पादक किसानों की आवाज इस माननीय सदन में पहुंचाना चाहता हूं। उत्तर प्रदेश के विशेषकर उस हिस्से उत्तर प्रदेश के दो, तीन जिले फारुखाबाद, कानपुर और इटावा, जहां पर शायद इस सम्पूर्ण देश में सब से अधिक आलू वहां के किसान पैदा करते हैं—वहां के किसानों के साथ जो इस समय अन्याय हो रहा है, उस की तरफ इस माननीय सदन का ध्यान खींचना चाहता हूं। यह समस्या इतनी गम्भीर थी कि मैं ने इस के लिए एक ध्यान आकर्षण प्रस्ताव भी दिया था परन्तु नियम 377 के अन्तर्गत मुझे इस मामले को उठाने की आज्ञा मिली है। इस समस्या का कैसे समाधान होगा? इस सम्बन्ध में मुझे एक कहानी याद आ रही है।

सभापति महोदय अब कहानी मत कहिये, अपनी बात ही कहिये, स्टेटमेंट ही पढ़ दें।

श्री राम प्रकाश त्रिपाठी : मैं ज्यादा समय नहीं लूंगा। कहानी यह है कि एक मनिहार अपने सिर पर चूड़ियों का ढेर ले जा रहा था। दो तीन आदमी उस की तरफ दौड़े और उन्होंने उस के सिर पर एक लठ मारा और पूछा कि इस में क्या है उसने कहा कि एक लठ और मारो और फिर पूछो कि इसमें क्या है ताकि जो कुछ रह गया है वह भी टूट जाए। लाखों, करोड़ों रुपये के आलुओं के बोरों का ढेर सड़क के किनारे पड़ा हुआ है और शीतगृह वाले उस को अपने यहां नहीं रख रहे हैं। उन के संघ ने यह फैसला कर लिया है कि हम किसानों का आलू नहीं रखेंगे और स्वयं सस्ता आलू खरीद कर उन शीतगृहों में रख रहे हैं। 20 रुपये क्वींटल का रेट उन्होंने उत्तर प्रदेश की सरकार से मांगा